

In the Court of Principal District Judge, Cuddalore.

Present: Tmt.K.Govindarajan Thilakavadi, B.A., B.L.,  
Principal Sessions Judge, Cuddalore.

Dated this the 30<sup>th</sup> day of April 2020

Suo Mottu Cr.M.P.No. 2548  
/2020

**Order U/s. 439 Cr.P.C.**

In furtherance to the directions of Hon'ble Chief Justice of High Court, Madras vide letter dated 21.03.2020 and pursuant to directions of the Hon'ble Supreme Court in Suo Motu W.P. (Civil) No.1/2020 In Re: Contagion of COVID 19 Virus in prisons, the cases of inmates of the **Sub Jail, Vridhachalam** held under judicial custody in crimes arising out of the jurisdiction of this Court, were taken up for grant of bail.

The learned Public Prosecutor was also present. Heard him with regard to objections, if any.

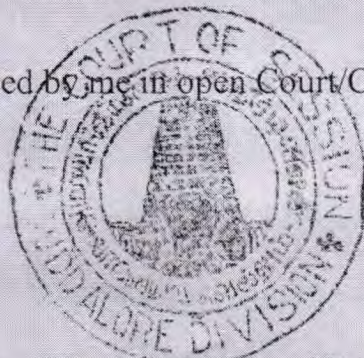
Considering the urgent need and necessity to ensure social distancing and there by reducing the scope of infection, it is essential that the prisons are decongested as much as possible. Keeping this in view and also taking note of the nature of the offence, the following inmates of the **Sub Jail, Vridhachalam** are released on interim bail for a period of 3 weeks on execution of bonds for **Rs.10,000/-**. They shall surrender before the Court/Magistrate concerned on **14.05.2020** without fail and the Court concerned is at liberty to pass appropriate orders regarding grant of regular bail or otherwise, taking into account the relevant factors.

Sl.No.	Name & Father's Name	Address	Cr.No.	Police Station	Offences	Name of the Court
1.	Renganathan S/o.Durnisamy	North Street, Periyakuppankulam, Vridhachalam TK.	100/2020	Neyveli Thermal	4(1)(a) & 4(1-A) TNP Act	District Munsif Judicial Magistrate Neyveli
2.	Ashok S/o.Arumugam	No.3/44, East Street Kachiperumanath am Vridhachalam TK	5860/2020	Vridhachalam	4(1)(a) & 4(1-A) TNP Act	Judicial Magistrate No.1 Vridhachalam
3.	Rajkumar S/o.Ravichandiran	No.143, West Street Kachiperumanath am Vridhachalam TK	5860/2020	Vridhachalam	4(1)(a) & 4(1-A) TNP Act	Judicial Magistrate No.1 Vridhachalam
4.	Kalyanasundaram S/o.Rajavel	Periyar Street Kaatakoodalur Panruti TK	251/2020	Muthandikup pam	4(1)(a) & 4(1-A) TNP Act	Judicial Magistrate No.1 Panruti
5.	Jayabal S/o.Kasinathan	Kathavarayan kōvil Street, PN Palayam, Panruti TK	217/2020	PE Wing Panruti	4(1)(a) & 4(1-A) TNP Act	Judicial Magistrate No.1, Cuddalore
6.	Ganesan S/o.Venkatachalam	Melbhuvanagiri Bhuvanagiri TK	196/2020	Bhuvanagiri	4(1)(a) & 4(1-A) TNP Act	District Munsif Judicial Magistrate Portonovo
7.	Chinnarasu S/o.Chinnasamy	South Street Korakkavadi Village Tittakudi TK, Cuddalore District	225/2020	Ramanatham	4(1)(a) & 4(1-A) TNP Act	Judicial Magistrate Thittakudi
8.	Kalyanasundaram S/o.Rajavel	Periyar Street Kaatakoodalur Panruti TK Cuddalore District	251/2020	Muthandikup pam	4(1)(a) & 4(1-A) TNP Act	Judicial Magistrate No.1 Panruti
9.	Velmurugan S/o.Mani	Main Road Roobanarayana Nallur, Ko.Boovanur Post Vridhachalam TK Cuddalore District	197/2020	PE Wing, Vridhachalam	4(1)(aaa) & 4(1-A), 4(1-f), 4(1-g) & 14-A Transport Act	Judicial Magistrate No.11 Vridhachalam
10.	Babu S/o.Shanmugam	Anandhapettai T.Palayam Kurinjiipadi TK	145/2020	Kullanchavadi	4(1)(a) & 4(1-A) TNP Act	District Munsif Judicial Magistrate Kurinjiipadi
11.	Vikram S/o.Marimuthu	Kalgunam Kurinjiipadi TK	145/2020	Kullanchavadi	4(1)(a) & 4(1-A) TNP Act	District Munsif Judicial Magistrate Kurinjiipadi
12.	Manikandan S/o.Rajendiran	Vinayagarkoil Street Kesavanarayanap uram	145/2020	Kullanchavadi	4(1)(a) & 4(1-A) TNP Act	District Munsif Judicial Magistrate Kurinjiipadi

	Mohamed Sirajudden S/o.Liyakath Alijinna	01/04* 2 <sup>nd</sup> Cross Street Teeds Garden, Perambur Chennai	145/2020	Kulanehavadi	4(1)(a) & 4(1-A) TNP Act	District Munsif/Judicial Magistrate Kurinjipadi
14.	Rajendiran S/o.Subramaniyan	Sepplan Street Nainarkuppam Kurinjipadi TK	98/2020	Neyveli Thermal	4(1)(a) & 4(1-A) TNP Act	District Munsif/Judicial Magistrate Neyveli
15.	Annamalai S/o.Kathirvel	South Street, Periyakappankulam Vridhachalam TK	101/2020	Neyveli Thermal	4(1)(a) & 4(1-A) TNP Act	District Munsif/Judicial Magistrate Neyveli
16.	Arunpandiyan S/o.Murugan	North Street, Periyakappankulam Vridhachalam TK	99/2020	Neyveli Thermal	4(1)(a) & 4(1-A) TNP Act	District Munsif/Judicial Magistrate Neyveli
17.	Saravanan S/o.Sundaramoorthy	Mettu Street Karkudal Vridhachalam TK	648/2020	Vridhachalam	379, 430 of IPC r/w 21(1) MM Act	Judicial Magistrate No.I Vridhachalam
18.	Muthuraman S/o.Kasinathan	Katchirayanatham Village Vridhachalam TK Cuddalore District	647/2020	Vridhachalam	379, 430 of IPC r/w 21(1) MM Act	Judicial Magistrate No.I Vridhachalam
19.	Kaviyarasan S/o.Chakkaravarthi	No.26, South Street, Enathimedu, Vridhachalam	5850/2020	Vridhachalam	379, 430 of IPC r/w 21(1) MM Act	Judicial Magistrate No.I Vridhachalam
20.	Manikandan S/o.Ganesan	2 <sup>nd</sup> Street, Indra Nagar, Bothamur, Vridhachalam	584/2020	Vridhachalam	379, 430 of IPC r/w 21(1) MM Act	Judicial Magistrate No.I Vridhachalam

**(\*\*) The petitioner/petitioners in Sl.No. 1 to 16 should appear before the concerned respondent police daily at 10.30 A.M and 05.00 P.M. for a period of 15 days.**

Pronounced by me in open Court/Chamber on the 30<sup>th</sup> April 2020



(Sd) K. Goundarajan Thilagavadi  
PRINCIPAL SESSIONS JUDGE,  
CUDDALORE.

To : The District Munsif-cum-Judicial Magistrate, Neyveli.  
The District Munsif-cum-Judicial Magistrate, Portonovo.  
The District Munsif-cum-Judicial Magistrate, Kurinjipadi.  
The Judicial Magistrate No.I, Vridhachalam.  
The Judicial Magistrate No.II, Vridhachalam.  
The Judicial Magistrate No.II, Panruti.  
The Judicial Magistrate No.I, Cuddalore.  
The Judicial Magistrate, Thittakudi.  
**The Superintendent, Sub Jail, Vridhachalam.**